

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/108/2026

Date:- 10/08/2026

I

Whereas vide this Office Order No.Estt.(RJS)/63/2023 dated 12.09.2023 & Order No.Estt.(RJS)/40/2026 dated 28.03.2026, the benefits of Selection Scale and Super Time Scale in District Judge Cadre were granted to the following officer from the dates mentioned against his name:-

NAME OF OFFICER	UID NO.	DATE OF GRANT OF SELECTION SCALE	DATE OF GRANT OF SUPER TIME SCALE
SHRI ANIL BENIWAL	RJ0179	02.02.2021	02.02.2024

And whereas pursuant to recommendation of the Court, the State Government vide its order No. F.19(25)Nyay/2013 dated 05.08.2026 has sanctioned one supernumerary post of Selection Scale in District Judge Cadre in the pay scale of Rs.1,63,030-2,19,090 (Pay Level J-6), therefore, in continuation of above order dated 12.09.2023, **SELECTION SCALE** in District Judge Cadre is hereby granted to the following officer for the period mentioned against his name:-

NAME OF OFFICER	UID NO.	PERIOD
SHRI ANIL BENIWAL	RJ0179	20.07.2018 to 01.02.2021

II

Pursuant to recommendation of the Court, the State Government vide its order No. F.19(25)Nyay/2013 dated 05.08.2026 has also sanctioned one supernumerary post of Super Time Scale in District Judge Cadre in the pay scale of Rs. 1,99,100-2,24,100 (Pay Level J-7), and whereas accordingly on becoming eligible, in continuation of above order dated 28.03.2026, **SUPER TIME SCALE** in District Judge Cadre is hereby granted to the following officer for the period mentioned against his name:-

NAME OF OFFICER	UID NO.	PERIOD
SHRI ANIL BENIWAL	RJ0179	20.07.2021 to 01.02.2024

BY ORDER

Chandh
10/8
REGISTRAR GENERAL

No.Esst./RJS/B2(i)/12/2016-Pt.A/3798

Date:- 10/08/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/(Examination)/ (Class.)/ OSD(F&I)/O.S.D.(Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. The Registrar, Rajasthan State Human Rights Commission, Jaipur.
12. **Shri Anil Beniwal (RJ0179), Registrar (Vigilance), Rajasthan High Court Bench, Jaipur.**
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Service-Book Clerk/

T/P Clerk/Jr. Actt./Misc.Clerk/

D.E.Clerk-RJS Estt./

Conf./Accounts/General/

Sub. Court/Statistics/RJS Leave

A.A.O.(Bill)/Pension Cell/Building Cell/Budget

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